

Ayurvedic C. G. H. S. Dispensary of Sector XII R. K. Puram, New Delhi

824. SHRI K. MALLANNA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Ayurvedic Central Government Health Scheme Dispensary of Sector XII, R. K. Puram, New Delhi is very popular but often the medicines prescribed by the Vaidis are not available in that dispensary;

(b) whether the sanctioned strength of two compounders is never available in the dispensing room together but only one compounder is available at a time, despite this fact being reported to the Chief of the Dispensary; and

(c) the action taken or proposed to be taken by Government in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJI BASAPPA): (a) No complaint from the beneficiaries has been received regarding non-supply of medicines prescribed by the Vaidis in the CGHS Ayurvedic Dispensary of Sector XII, R. K. Puram. On occasions a medicine may run out of stock which is procured from the market to meet such situation.

(b) and (c). Three Pharmacists are posted to the Dispensary on a regular basis one of whom is entrusted with the duties of Stores' Keeping/Accounting in the dispensary and the remaining two dispense medicines to the patients. Occasionally when one or two of them happen to be on leave the Pharmacist on Store-Keeping duty is detailed for work in the dispensing room. On such occasions the patients might be experiencing some difficulty in the shape of a little more time being taken in obtaining the prescribed medicines. However, no

complaint has so far been received from the beneficiaries on this account.

Permission for construction of Houses in Greater Kailash, Part-II, New Delhi

825. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether even though permission for construction of houses has been given in Greater Kailash, Part II, New Delhi, building activities are not picking up because of non-supply of electricity and water facilities; and

(b) if so, whether Government would enquire into the matter and ensure that street lights, house lights and water facilities are provided so that construction activities could pick up?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) and (b). The Municipal Corporation of Delhi have sanctioned water connection to all those who applied for it. Action is also being taken by them to improve the pressure in the supply system by installation of booster pumping station.

The Delhi Electric Supply Undertaking have already provided electricity in Block 'E' of the colony and steps have been taken by them to provide electricity in the remaining blocks of the colony.

The Undertaking have not been able to energise the street lighting mains/points already provided in Block 'E' for want of completion of necessary commercial formalities as to the execution of agreement for bearing the cost of maintenance and